

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.3251
TO BE ANSWERED ON 15-03-2018

Menstrual Health Management Component of SBM(G)

3251. KUMARI SUSHMITA DEV:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government is aware of the activities that have been undertaken as a part of the Menstrual Health Management Component of the Swachh Bharat Mission (Gramin) (SBM-G) during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the details of the total amount spent on the Menstrual Health Management Component of the Swachh Bharat Mission (Gramin) during each of the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) Solid and Liquid Waste Management (SLWM) is one of the integral components of the Swachh Bharat Mission (Gramin) [(SBM(G)]. Under the Scheme, for taking up SLWM activities, financial assistance with a cap of Rs. 7/12/15/20 lakh is provided for Gram Panchayats having upto 150/300/500/ more than 500 households respectively. Ministry of Drinking Water and Sanitation has issued national Guidelines on Menstrual Hygiene Management (MHM). The Ministry has also issued comprehensive guidelines on Gender & Sanitation. The awareness activities about MHM can be taken from Information, Education and Communication (IEC) funds.

(d) MHM is a part of SLWM. The details of the Central share amount spent on SLWM activities under SBM(G) during each of the last 3 years, State/UT-wise, are given in Annexure-1.

**Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.3251
due for reply on 15-03-2018**

State/UT-wise, Central share expenditure on SLWM during last three years (Rs. In crore)

S.N.	State/UT	2014-15	2015-16	2016-17
1	A & N ISLANDS	0	0	0.00
2	ANDHRA PRADESH	1.13	3.58	0.09
3	ARUNACHAL PRADESH	1.04	3.93	8.18
4	ASSAM	0	0.05	0.00
5	BIHAR	1.82	0.26	0.00
6	CHHATTISGARH	0	0	0.00
7	D & N HAVELI	0	0	0.00
8	GOA	0	0	0.00
9	GUJARAT	9.03	4.93	0.19
10	HARYANA	5.96	8.91	21.40
11	HIMACHAL PRADESH	0.83	3.99	9.48
12	JAMMU & KASHMIR	0	0	0.00
13	JHARKHAND	0.02	0.02	0.00
14	KARNATAKA	1.89	2.19	0.08
15	KERALA	2.96	1.12	0.30
16	MADHYA PRADESH	0.07	0.01	0.79
17	MAHARASHTRA	5.16	5.16	2.32
18	MANIPUR	0	0	0.00
19	MEGHALAYA	0	0	0.00
20	MIZORAM	0.45	0.29	0.68
21	NAGALAND	0	0	0.06
22	ODISHA	0	0	0.00
23	PUDUCHERRY	0	0	0.00
24	PUNJAB	0.24	0	0.00
25	RAJASTHAN	0.31	3.17	0.41
26	SIKKIM	0.35	0	1.43
27	TAMIL NADU	0	0.42	0.00
28	TELANGANA	1.35	0.72	1.07
29	TRIPURA	1.87	0.31	0.10
30	UTTAR PRADESH	0.77	1.14	0.48
31	UTTARAKHAND	0.27	1.83	2.22
32	WEST BENGAL	1.96	1.1	1.67
	Total	37.49	43.11	50.97